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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: ⁷ HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.168/252/HDB/2017
NAME OF THE COMPANY	VJS Nirmaan Limited
NAME OF THE PETITIONER(S)	VJS Nirmaan Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. KALPANA	CA	kalpanagonugenta.1@gmail.com	 9962568858
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Originally the matter listed on 13.04.2018. It appears today on the basis of memo filed by Petitioner the Registry listed it today before this Bench. Heard Ms.G.Kalpana, along with Mr .M. Niranjana, Chartered Accountants for the Petitioner. None appeared for the Respondent. Petitioner is directed to issue notice to RoC. List the matter on 21.03.2018.


MEMBER (Judl)